

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 21**

**IA 2179/2024 (NEW IA) IN C.P. (IB)/606(MB)2023**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **07.05.2024**

NAME OF THE PARTIES: **NAVNEET SINGH GOGIA**

Section 94(1) Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Vaibhav Kamble i/b. A&G Legal Associates LLP for the Applicant is present through VC. Adv. Rohit Giri I/b. Adv. Chaitanya Nikte for the Resolution Professional present through VC.

**IA 2179/2024**

The main petition is listed on 15.05.2024. Post this matter on that date. List this matter on Board on **15.05.2024**.

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**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**